

ITEM NO.124
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CA No. 103/2020 IN CP No. 56/ALD/2020

Date of Order: 8th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AMIT KHANDELWAL & ANR V/S JAI GURU RICE & SOYA INDUSTRIES PVT LTD & ORS
UNDER SECTION	241/244 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 9th February, 2024.

-Sd-
(Court Officer)

8th February, 2024

Priya Agarwal
(Stenographer)